

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 133
44/241-242/PB/2019

IN THE MATTER OF:

Mr. Rajesh Mittal

.... Applicant/petitioners

Vs.

M.M Metacraft Pvt. Ltd.

.... Respondents

Order under Section 241-242 of the Companies Act

Order delivered on 09.10.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

MS. SAROJ RAJWARE
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: -

For the respondent

Mr. Alishan Naqvee, Mr. Mr. Mohd. Kamran, Ms.
Swet Shikha, Advs.

ORDER

The matter is part heard before the regular bench.

List before the regular bench on 05.11.2019.

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(M. M. KUMAR)
PRESIDENT

sd/-

(SAROJ RAJWARE)
MEMBER (TECHNICAL)